

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insol.) No.46 of 2017

IN THE MATTER OF:

James Hotels Limited

...Appellant

Vs

Punjab National Bank

...Respondent

**Present: For Appellant:- Mr. Rakesh Kumar and Mr. P.K.Sachdeva,
Advocates.**

For Respondent: - Mr. Ajay Shanker, Advocate

ORDER

01.06.2017- Ld. Counsel for the Appellant sought permission to withdraw the appeal, to which, the Respondent has no objection.

In the circumstances, we allow the Appellant to withdraw the appeal but without any liberty to move against the same very impugned order.

The appeal stands disposed as withdrawn.

(Justice S.J. Mukhopadhaya)
Chairperson

(Mr. Balvinder Singh)
Member(Technical)

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